

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH,

J A I P U R.

O.A. No. 59/94

Date of decision: 7.12.94

SMT. SUGANDH RACHNA

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents.

None present on behalf of any of the parties.

CORAM:

Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman

PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE-CHAIRMAN:

Applicant's husband, Shri K.D. Gupta, was holding the post of Senior Technician. He expired. An application was moved by the applicant for giving the compassionate appointment. Recommendation was made by the Administrative Officer that the present applicant, wife of the deceased, should be given appointment on the post of Clerk Grade-II (Group 'C') lying vacant at the station. The respondents have already given an appointment on the post of Clerk Gd-II.

2. Applicant's submission is that she should be given appointment in the grade of Rs. 1400-2600 on the post of Production Assistant. Ordinarily, the compassionate appointment cannot be given. However, in a very reasonable case, at the most, this can be given in Group 'C' and Group 'D'. The applicant has already been given appointment in Group 'C', Clerk Gd-II. She cannot claim any better right.

3. In the result, her application is rejected, with no order as to costs.


(D.L. MEHTA)
Vice-Chairman